## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PETROLEUM AND NATURAL GAS

DR. BHAGWAT KARAD (Maharashtra): Sir, I rise to lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas (2020-21):—

- (i) Third Report on Action Taken by Government on the recommendations contained in its First Report (Seventeenth Lok Sabha) on 'Demands for Grants (2019-20)' of Ministry of Petroleum and Natural Gas; and
- (ii) Fourth Report on Action Taken by Government on the recommendations contained in its Second Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21)' of Ministry of Petroleum and Natural Gas.

## STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Third and Sixth Reports of the Department-related Parliamentary Standing Committee on Coal and Steel

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Third and Sixth Reports of the Department-related Parliamentary Standing Committee on Coal and Steel on Demands for Grants (2019-20) and Demands for Grants (2020-21), respectively, pertaining to the Ministry of Coal.

## **LEAVE OF ABSEENCE**

MR. CHAIRMAN: I have to inform Members that letters have been received from Shri Vaiko and Shri K. Somaprasad, Members, for grant of Leave of Absence on medical ground during the current 253<sup>rd</sup> Session of Rajya Sabha.

Shri Vaiko has sought Leave of Absence from 29th January to 13th February,